

1	2	3	4	5
30.	Dang	441	27499	6265
31.	Mahesana	1919	97766	25359
32.	Navsari	1330	52331	12134
33.	Patan	1427	74199	20432
	TOTAL	53010	2832877	716320

Statement-II

Year-wise funds released to State of Gujarat under Anganwadi Services (under Umbrella ICDS Scheme) during last three years

(Rupees in Lakh)

Year	Funds Released
2016-17	69417.36
2017-18	62275.13
2018-19	63148.37

Mahila Shakti Kendra scheme at block level

2866. SHRI T. G. VENKATESH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has initiated any capacity building interface for protection and empowerment of women at the block level under Mahila Shakti Kendra Scheme;

(b) if so, the details thereof; and

(c) the total number of blocks that have been identified in the State of Andhra Pradesh under this scheme and the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (b) Mahila Shakti Kendra (MSK) Scheme, under Ministry of Women and Child Development, was approved in November 2017 as a centrally sponsored scheme, to empower rural women through community participation. Under the Scheme, Capacity Building of Women Collectives is envisaged in not more than 50% of the MSK Blocks in 115 aspirational Districts to address

the livelihood needs of the women particularly those in remote/vulnerable areas where women are not in a position to move out from their immediate surroundings for formal skill training. This component is to be implemented in collaboration of NGOs/ Cooperative Societies/Krishi Vigyan Kendras.

(c) Ministry of Women and Child Development has released funds (Central share) for three aspirational districts in Andhra Pradesh namely Vizianagaram, Visakhapatnam and YSR Kadapa for undertaking block level activities in 8 Blocks per Aspirational District. A total number of 24 blocks @ 8 Blocks per Aspirational District were identified by the Government of Andhra Pradesh. The names of the selected Blocks are given in the Statement.

Statement

*Identified Blocks in Aspirational Districts under
Mahila Shakti Kendra Scheme*

Sl. No.	Name of the District	Name of the Block Identified
1	2	3
1.	YSR Kadapa	Kadapa Proddutur C.K Dinne Rayachoty B. Kodur Galiveedu Porumamilla Vempally
2.	Visakhapatnam	Gajuwaka Chodavaram Araku Paderu Chinthapalli Narsipatnam

1	2	3
		G. Madugula
		S. Rayavaram
3.	Vizianagaram	Gantyada
		Cheepurupalli
		Badangi
		S. Kota
		Bhogapuram
		Salur Rural
		Gajapathinagaram
		Bhadragiri

Child Care Institutions in Haryana

2867. KUMARI SELJA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the total number of Child Care Institutions in the country, the State/UT wise details thereof;

(b) the total number of Child Care Institutions in Haryana, district-wise details thereof; and

(c) the steps being taken by Government to ensure safety of children in these Child Care Institutions?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The number of child care institutions (CCIs) that are registered under the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act) in the country as on 19.06.2019 as reported by the States/UTs is given in Statement-I (*See* below). As per information provided by Government of Haryana, the total number of district-wise CCIs under Child protection Services (CPS) Scheme in Haryana, is given in Statement-II (*See* below).

Under Section 8 and 30 of the JJ Act, the Juvenile Justice Board and Child Welfare Committee are required to conduct at least one inspection visit every month